

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT**

LOK SABHA

**UNSTARRED QUESTION NO. 261
TO BE ANSWERED ON 05.02.2018**

MINIMUM WAGES TO DOMESTIC WORKERS

261. SHRI RADHESHYAM BISWAS:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether the Government proposes to regulate the domestic workers under minimum wages in the country including Assam;**
- (b) if so, the details thereof;**
- (c) whether placement agencies reportedly engage in fraudulent practices by mobilizing large number of vulnerable and tribal population for work and if so, the details thereof;**
- (d) whether the Government regulates these agencies under the shops and commercial establishment Act, 1953; and**
- (e) if so, the details thereof and if not, the reasons therefor?**

ANSWER

**MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT
(SHRI SANTOSH KUMAR GANGWAR)**

(a) & (b): Discussion are underway regarding a Policy for Domestic Workers, the salient features of which are as follows:

- i. Inclusion of Domestic Workers in the existing legislations**
- ii. Registration of Domestic workers.**
- iii. Right to form their own associations , trade unions**
- iv. Right to have minimum wages, access to social security, protection from abuse, harassment, violence**
- v. Right to enhance their professional skills**
- vi. Protection of Domestic Workers from abuse and exploitation**
- vii. Domestic Workers to have access to courts, tribunals, etc.**
- viii. Establishment of a mechanism for regulation of concerned placement agencies.**

Views of the general public are being obtained on the draft National Policy for Domestic Workers.

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(c): No, such details are available at central level.

(d) & (e): These agencies do not come under the purview of shops and commercial establishment Act, 1953. The matter regarding regulation of Private Placement Agencies is a State subject. An advisory has also been issued to the State Governments requesting them to take necessary steps for making legislations for protection of domestic workers from exploitation by unscrupulous agents/placements agencies.
